

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

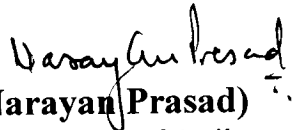
No.K.13021/02/2022-US.II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 12th February, 2023.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Nongmeikapam Kotiswar Singh, Judge of the Gauhati High Court to be Chief Justice of the High Court of Jammu & Kashmir and Ladakh, with effect from the date he assumes charge of his office.


(Narayan Prasad)

Deputy Secretary to the Government of India
Tele: 2307 2149

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-

- 1 Shri Justice Nongmeikapam Kotiswar Singh through the Registrar General, Gauhati High Court, Guwahati.
- 2 The Secretary to Governor, Assam, Dispur.
- 3 The Secretary to Governor, Arunachal Pradesh, Itanagar.
- 4 The Secretary to Governor, Mizoram, Aizawal.
- 5 The Secretary to Governor, Nagaland, Kohima.
- 6 The Principal Secretary to Lt. Governor, Union Territory of Jammu and Kashmir, Jammu/Srinagar.
- 7 The Secretary to Lt. Governor, Union Territory of Ladakh, Leh.
- 8 The Secretary to Chief Minister, Assam, Dispur.
- 9 The Secretary to Chief Minister, Arunachal Pradesh, Itanagar.
- 10 The Secretary to Chief Minister, Mizoram, Aizawal.
- 11 The Secretary to Chief Minister, Nagaland, Kohima.
- 12 The Secretary to the Chief Justice, Gauhati High Court, Guwahati.
- 13 The Secretary to the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
- 14 The Chief Secretary, Government of Assam, Dispur.
- 15 The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
- 16 The Chief Secretary to Government, Mizoram, Aizawal.
- 17 The Chief Secretary to Government, Nagaland, Kohima.
- 18 The Chief Secretary, Government of Jammu & Kashmir, Jammu/Srinagar.
- 19 The Commissioner/Secretary, Government of Ladakh, Leh.
- 20 The Registrar General, Gauhati High Court, Guwahati.
- 21 The Registrar General, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
- 22 The Accountant General, Assam, Dispur.
- 23 The Director (Financial), Union Territory of Jammu & Kashmir, Jammu/Srinagar and Union Territory of Ladakh, Leh.
- 24 The President's Secretariat, (CA.II Section), New Delhi
- 25 PS to Principal Secretary to Prime Minister, PM's Office, South Block, New Delhi.
- 26 Registrar (Conf.), o/o Chief Justice of India, 7 Krishna Menon Marg, New Delhi.
PS to MLJ/ PPS to MoS (L&J)/ PPS to Secretary (J).
- 27 Technical Director, NIC, Department of Justice, with a request to upload on the
- 28 Website of the Department (www.doj.gov.in).


(Arun Kumar Aggarwal)
Section Officer (Appointments)
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